

- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes, Sir. It has been brought to the notice of the Government that an incident took place at Visakhapatnam Airport which involved an Hon'ble Member of Parliament.

(b) and (c) The Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements (CAR) Section - 3 Series - M. Part - VI titled "Handling of Unruly/disruptive passenger" in this regard.

Mandatory requirement of PAN/Aadhaar/Passport to buy air tickets

980. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Ministry is planning to make it mandatory to submit PAN/ Aadhaar/ Passport for purchase of air tickets;

(b) if so, the details thereof; and

(c) by when this will come into force, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) Various stakeholder consultations have been conducted and suggestions have been received for air passengers to furnish a digital identification number at the time of purchasing an air ticket to enable seamless air travel. The upgradation of technology for passenger's facilitation is a continuous process. Discussions are held regularly with diverse stakeholders on the usage of technology for the benefit of passengers and adopting common protocols for data sharing across airlines, airports, travel agents and others. Ministry of Civil Aviation has constituted three Committees which *inter-alia* includes a Technical Committee for implementation of technology-enabled seamless passenger facilities across airports in India. No specific timeline has been fixed because input will be received from the Committee periodically regarding appropriate technology standards and interoperability protocols.

Impact assessment of joint ventures operating green-field airports

981. DR. KANWAR DEEP SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any performance/impact assessment of joint ventures operating our